

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1235 of 2019

IN THE MATTER OF:

E.N. Palanisamy

....Appellant

Vs.

Bank of Baroda & Ors.

....Respondents

Present:

For Appellant: Mr. Anup Kumar and Mr. Magan Seth, Advocates

**For Respondents: Mr. R. Soundara Rajan and Mr. Aashish Jain
Lunia, Advocates**

O R D E R

25.02.2020: Heard both sides in full. For filing of amended Memo of parties in complete shape. At request of Learned Counsel for the Appellant the matter is adjourned to **26th February, 2020** under the caption 'For Orders'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn